

FORM B
PUBLIC ANNOUNCEMENT

[Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process), Regulation 2016]]
FOR THE ATTENTION OF THE STAKEHOLDERS OF
DHARTI COTTON PRIVATE LIMITED

Sl.	Particulars	Details
1.	Name of corporate debtor	DHARTI COTTON PRIVATE LIMITED
2.	Date of incorporation of corporate debtor	12/06/2009
3.	Authority under which corporate debtor is incorporated / registered	REGISTRAR OF COMPANIES - GUJARAT
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U17111GJ2009PTC057242
5.	Address of the registered office and principal office (if any) of corporate debtor	Registered Office: S. NO. 190/2, ATKOT-BHAVNAGAR HIGHWAY, VIL JANGVAD, JASDAN, Gujarat, India, 360040
6.	Date of closure of Insolvency Resolution Process	10/11/2025
7.	Liquidation commencement date of Corporate Debtor	10/11/2025 (Liquidation Order – 10-11-2025 Liquidator Replaced – 05-12-2025 Order Received by New Liquidator – 10-12-2025)
8.	Name and registration number of Insolvency Professional acting as liquidator	Anil Kumar Satyanarayan Agarwal Reg: IBBI/IPA-001/IP-P00957/2017-2018/11578
9.	Address and e-mail of the Insolvency professional acting as liquidator registered with the Board	Address: 301-302, Vraj Bhumi Complex, Nr. Prarthana Flats, B/h Shilp Buildings, Off. C.G. Road, Navrangpura, Ahmedabad – 380 009 (Gujarat) Email: caanilagarwal1995@gmail.com
10.	Address and e-mail to be used for correspondence with the liquidator	Address: 301-302, Vraj Bhumi Complex, Nr. Prarthana Flats, B/h Shilp Buildings, Off. C.G. Road, Navrangpura, Ahmedabad – 380 009 (Gujarat) Email: cirp.dharti@gmail.com
11.	Last date for submission of claims	04.01.2026 (30 days from the date of appointment of New Liquidator)

Notice is hereby given that the National Company Law Tribunal, Ahmedabad Court – 2, has ordered the commencement of a liquidation of the **DHARTI COTTON PRIVATE LIMITED** on 10th November 2025 (The order dated 05/12/2025 passed by the Hon'ble NCLT, Ahmedabad appointing the undersigned as Liquidator was received on 10/12/2025, upon the earlier Resolution Professional relinquishing his appointment) The stakeholders of **DHARTI COTTON PRIVATE LTD** are hereby called upon to submit their claims with proof on or before **04th January 2026** to the liquidator at the address mentioned against item No. 10. The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

In case a stakeholder does not submit its claims during the liquidation process, the claims submitted by such stakeholder during the corporate insolvency resolution process under the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate person) Regulation, 2016 shall be deemed to be submitted under section 38. The prescribed forms may be downloaded from the following link: <http://ibbi.gov.in/downloadform.html>.

Sd/-

IP. Anil Kumar Satyanarayan Agarwal
Liquidator of Dharti Cotton Private Limited.
Reg. No. : IBBI/IPA-001/IP-P00957/2017-2018/11578
AFA valid till 30/06/2026

Place: Ahmedabad
Date: 13/12/2025